GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA STARRED QUESTION NO. 224 ANSWERED ON 22nd DECEMBER, 2022

CONVERSION OF SHS INTO NHS

†*224. SHRIMATI RAMA DEVI: SHRIMATI NAVNEET RAVI RANA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the criteria adopted for conversion/upgradation of various State Highways (SHs) into National Highways (NHs) in the country;
- (b) the details of SHs identified for upgradation into NHs in the States of Bihar, Maharashtra, West Bengal and Haryana under National Highways Development Project (NHDP);
- (c) the number of SHs upgraded into NHs under NHDP so far in the said States, district-wise; and
- (d) the present status of such pending projects in the said States along with the time by which these pending projects are likely to be completed, project-wise?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. 224 ANSWERED ON 22.12.2022 ASKED BY SHRIMATI RAMA DEVI AND SHRIMATI NAVNEET RAVI RANA REGARDING CONVERSION OF SHS INTO NHS

- (a) State roads, including State Highways (SHs), are declared as new National Highways (NHs) from time to time on the basis of well established principles. The criteria for State roads for declaration as new NHs may include some of the following:
 - i. Roads running through length / breadth of the country.
- ii. Connecting adjacent countries, National Capitals with State Capitals / mutually the State Capitals, major ports, non-major ports, large industrial centers or tourist centers.
- iii. Roads having important strategic requirement in hilly and isolated area.
- iv. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth.
- v. Roads which help in opening up large tracts of backward area and hilly region.
- vi. Roads contributing towards achievement of National Highways grid of 100 km.
- vii. Synergy with PM GatiShakti National Master Plan (NMP).
- (b) to (d) The Ministry keeps on receiving proposals from various State Governments / Union Territories (UTs), including from the State Governments of Bihar, Maharashtra, West Bengal and Haryana, for declaration / upgradation of State roads, including SHs, as new NHs which are developed under various programs including Bharatmala Pariyojana (BMP) (which has subsumed balance works of National Highways Development Project). The Ministry considers declaration of some State roads, including SHs, as NHs from time to time based on the requirement of connectivity, inter-se priority and availability of funds.

The details of State roads, including SHs, notified as NHs in the States of Bihar, Maharashtra, West Bengal and Haryana in general including BMP since April, 2014 and also specifically under BMP are as under: -

State	Length of state roads including SHs notified as NHs since April, 2014 including under BMP (km)	including SHs notified
Bihar	1,393	723
Maharashtra	12,124	1363
West Bengal	655	597
Haryana	1,349	711
